

[English]

**Reservation Facilities for Muslim
Gujjars and Bakarwals of Jammu
and Kashmir and Himachal
Pradesh**

1447. SHRI AVTARSINGH BHADANA:
Will the Minister of WELFARE be pleased to state:

(a) the population of Muslim Gujjars and Bakarwals in Jammu and Kashmir and Himachal Pradesh separately and number of them getting reservation facilities;

(b) whether the Government propose to give reservation benefits to them in the near future; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). According to Special Census of Jammu and Kashmir conducted by the Registrar General of India in 1987, the total population of Gujjars in Jammu & Kashmir was 5,47,149 and all of them were Muslims. According to the same census the population of Bakarwals was 34,899, of which 34,894 were Muslims.

The population of Muslim Gujjars in Himachal Pradesh based on 1981 Census was 12,082. Bakarwals have not been specified as Scheduled Tribes in Himachal Pradesh. The Gujjars and Bakarwals of Jammu and Kashmir and Gujjars of Himachal Pradesh are entitled to get reservation facilities as admissible to the Scheduled Tribes. Community-wise information in respect of those getting the benefit of reservation facilities is not maintained.

Oil Selection Boards

1448. SHRI PROBIN DEKA:

**SHRI ARVIND TULSIRAM
KAMBLE:
DR. KARTIKESWAR PATRA:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of Oil Selection Boards, method of their composition and tenure, state-wise;

(b) the number of Oil Selection Boards whose tenure have expired; and when these Boards are proposed to be reconstituted;

(c) whether there is any proposal to replace the Regional Boards in the States by the Oil Selection Boards; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (d). At present there is no Oil Selection Board. Reconstitution of Oil Selection Boards is under consideration of the Government.

Assessment of Functioning of ONGC

1449. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any assessment of functioning of the Oil and Natural Gas Commission has been made during the last two years;

(b) if so, whether any irregularities have been found; and

(c) if so, the action taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). The performance of ONGC is reviewed from time to time. Also,